CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

Petition No. 654/TT/2020

Subject: Determination of transmission tariff from COD to 31.3.2024 for

Asset-I: Conversion of 02 No's 400 kV, 50MVAR line reactors into switchable line reactors at Abdullapur Sub-station, Asset-II: Conversion of 63 MVAR Fixed Line Reactor of 400 kV Balia (PG)-Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Balia (PG)-sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG) Line Circuit -1 & 2 to Switchable Line Reactor at Sohawal (PG) and Asset-III: Conversion of 50 MVAR Fixed Line Reactor at kankroli Sub-station under "Conversion of Fixed Line Reactors into Switchable Line Reactors in the Northern Region.

Date of Hearing : 7.7.2022

Coram : Shri I. S. Jha, Member

Shri Arun Goyal, Member Shri P.K. Singh, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL) and 16

others.

Parties Present : Shri S.S. Raju, PGCIL

Shri D.K. Biswal, PGCIL

Shri Ved Prakash Rastogi, PGCIL

Shri A.K. Verma, PGCIL

Record of Proceedings

Due to paucity of time, the Commission adjourned the matter.

2. The Petition shall be listed for hearing in due course for which a separate notice will be issued.

By order of the Commission

sd/-

(V. Sreenivas) Joint Chief (Law)

